

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

07.01.2008

OA 307/2007

Mr. Shiv Shanker, proxy counsel for
Mr. P.V. Calla, counsel for applicant.

Learned counsel for the applicant submits
that he wants to withdraw this OA at this stage
with a liberty reserved to him to file
appropriate OA at later stage.

In view of the submission made by the
learned counsel for the applicant, the OA stands
disposed of as having been withdrawn.

(Signature)
(M.L.CHAUHAN)
MEMBER (J)

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